

16.14 hrs.

Title: Introduction of the Juvenile Justice (Amendment) Bill, 2001(Amendment of section 53).

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, I beg to move for leave to introduce a Bill to amend the Juvenile Justice Act, 1986.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to amend the Juvenile Justice Act, 1986."

The motion was adopted.

SHRI RAMESH CHENNITHALA : Sir, I introduce the Bill.
